

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5779 OF 2008

BEFORE THE REGISTRAR M.K GUPTA

BIHAR STATE HOUSING BOARD & ORS.

Appellant (s)

VERSUS

ASHA LATA VERMA

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/03/2010

This Appeal was called on for hearing today.

For Appellant(s)

Mr. S. Chandra Shekhar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Appellants to file statement of case within four
weeks, as last chance.

List again on 5.5.2010.

(M.K. GUPTA)
Registrar